

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH.

:: ORDER - SHEET ::

APPLICATION NO. DA No 1630 OF 1993

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

18/5/99

Hon. Mr. S. Dayal, AM.
Hon. Mr. S. K. Agrawal, JM.

None for the applicant. A perusal of the order sheet shows that none appeared for the applicant on the dates on which this case came up for consideration before a Division Bench. None appeared for the applicant on 25.1.99, 04.2.99 and before that on 23.11.93. The applicant appears to have lost interest in this case. The O.A. is, therefore, dismissed in default and for non-prosecution.

Sd/-
JM.

Sd/-
AM.